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Goa Zilla Panchayat (Other Functions, Powers And Duties Of The Chief Executive Officer And Other Officers) Rules, 1999

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Goa Zilla Panchayat (Other Functions, Powers And Duties Of The Chief Executive Officer And Other Officers) Rules, 1999

1. Short title and commencement :-

- (1) These rules may be called the Goa Zilla Panchayat (Other functions, powers and duties of the Chief Executive Officer and other Officers) Rules, 1999.
- (2) They shall come into force at once.

2. Definitions :-

In these rules, unless the context otherwise requires,-

- (a)Act means the Goa Panchayat Raj Act, 1994 (Goa Act 14 of 1994);
- (b)Government means the Government of Goa;
- (c)Words and expressions used in these rules but are not defined, shall have the same meaning as assigned to them in the Act.

3. Other powers and functions of the Chief Executive Officer of the Zilla Panchayat :-

In addition to the functions, powers and duties of the Chief Executive Officer provided under section 151 of the Act, the Chief Executive Officer shall,-

- (i)as regards confidential reports, be the reporting authority in respect of Group A and B Officers and reviewing authority in respect of Group C and D employees of the Zilla Panchayat;
- (ii)subject to the orders issued by the Government from time to time, exercise all the powers of the Head of Department, specified in the Goa Delegation of Financial Powers, Rules, 1997, to the extent of their applicability to the Zilla Panchayat, in addition to any specific or special powers which may be delegated to him by the Government under the Act.
- (iii)exercise the powers of an appointing authority with regard to Group C and D posts of the Zilla Panchayat; and
- (iv) exercise the powers of a disciplinary authority with regard to Group C and D employees of the Zilla Panchayat, and shall also be competent to impose any of the penalties specified under the Central Civil Services (Classification, Control and Appeal) Rules, 1965, and the Central Civil Services (Conduct) Rules, 1964, to the extent of their application to the employees and service conduct thereof as adopted by the Government.

4. xxx xx xxx :-

The Chief Executive Officer may, with the approval of the Zilla Panchayat, delegate his administrative and financial powers to his subordinate officer.

5. Duties of the Chief Accounts Officer :-

The Chief Accounts Officer shall be subordinate to the Chief

Executive Officer and shall discharge his duties in accordance with the directions of the Chief Executive Officer from time to time within the framework or the Account Code of Zilla Panchayat.

6. Duties of other Officers :-

All the Officers and servants working in or under the Zilla Panchayat shall be sub-ordinate to the Chief Executive Officer and they shall discharge their duties entrusted to them by the Chief Executive Officer from time to time.